## ORISSA ACT 10 OF 1977

## \*THE ORISSA MOTOR SPIRIT (TAXATION ON SALES) REPEAL ACT, 1977

[Received the assent of the Governor on the 13th October 1977, first published in an extraordinary issue of the Orissa Gazette, dated the 14th October 1977]

AN ACT TO REPEAL THE ORISSA MOTOR SPIRIT (TAXATION ON SALES)
ACT, 1946

BE it enacted by the Legislature of the State of Orissa in the Twenty-eighth Year of the Republic of India, as follows:—

Short title and commence-

- 1. (1) This Act may be called the Orissa Motor Spirit (Taxation on Sales) Repeal Act, 1977.
- (2) It shall come into force on such date as the State Government may, by notification, appoint in this behalf.

Repeal of the Orissa Motor Spirit (Taxation on Sales) Act, 4946.

2. The Orissa Motor Spirit (Taxation on Sales) Act, 1946 is hereby orissa Act 9 repealed.